

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:566
ANSWERED ON:07.08.2013
LANGUAGE PAPERS FOR DISABLE CANDIDATES
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Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether as per the provisions of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, the deaf need to learn one language only and are exempt from learning a second language;
- (b) if so, whether for the UPSC preliminary examination, disabled candidates have to attempt two language papers—one in English and one in any other Indian language;
- (c) if not, whether any provisions have been made by the UPSC to grant concessions to deaf candidates so that they need to attempt one language paper only;
- (d) if not, whether the Government proposes to make any such concession; and
- (e) if so, the details thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRIV. NARAYANASAMY)

(a): The Persons with Disability (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 provides that the appropriate governments shall by notification prepare a comprehensive education scheme which shall make provisions for restructuring the curriculum for the benefit of students with hearing impairment to facilitate them to take only one language as part of their curriculum.

(b): There are a number of examinations, which the Union Public Service Commission conducts for making recommendations for recruitment to various services. As regards the Civil Service Examination through which recruitment is made to various Central Government Services and All India Services, the scheme of examination is regulated by the Civil Service Examination Rules, published annually. As per the scheme for Civil Services Examination, a candidate has to first take Civil Service (Preliminary) Examination, which is qualifying in nature. In this examination there are two compulsory papers; one on current affairs and general studies, and the other on comprehension, interpersonal skills, logical reasoning etc. Both the papers are of objective type (multiple choice questions) and are set in Hindi and English. In second paper there is component of English Language Comprehension skills. This is of class X level and is tested through passages from English language only without providing Hindi translation thereof in the question paper.

(c), (d) & (e): Do not arise in view of the answer to part (b) above.